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ITEM NO.20

REGISTRAR COURT. 1 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 433/2015

INDIAN COFFEE WORKERS CORP. SOCIETY LTD. THRO. ITS SECRETARY

Appellant(s)

VERSUS

COMMISSION OF SERVICE TAX, DELHI

Respondent(s)

Date : 16/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajinder Mathur,Adv.

For Respondent(s)

Mr. Ajai Kumar Bhatia, Adv.

Mr. B.V. Balram Das, Adv.

Mr. B. Krishna Prasad,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Despite last opportunity having been granted, sole respondent has not filed counter affidavit. As such, further opportunity is declined.

Parties have not filed statement of case and statutory period has already expired.

Hence, process for listing the matter before Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar